

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: Mr. Suresh N. Chadha  
V/s.  
M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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Order

CP No. 44/397-398/CLB/MB/MAH/2014

For the paid up capital of the Company as on the date of filing  
Company Petition being less than ₹50,00,000 as per the order of the Hon'ble  
President of NCLT, the jurisdiction for hearing lies with 2<sup>nd</sup> Bench of NCLT,  
Mumbai, the Registry is therefore directed to place it for hearing before  
appropriate Bench.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)